

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 565/97

MONDAY, THIS THE NINTH DAY OF JUNE, 1997,?

C O R A M:

HON BLE MR A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Rajagopal

Senior Sub Divisional Engineer (Rtd.)
Office of the Telecom District Manager,
Palghat.

2. M. Surendran
Senior Sub Divisional Engineer, Cable Planning (Rtd)
Office of the General Manager, Telecom
Calicut-673 002.

3. P.V. Raghavan
Assistant General Manager (CML- Rural) (Rtd)
Office of the General Manager Telecom.
Calicut-1

..Aplplicants

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Vs

1. Chief General Manager Telecom
Kerala Circle,
Thiruvananthapuram.

2. Chairman
Telecom Commission,
New Delhi.

..Respondents.

By Advocate Mr. MHJ David J ACGSC

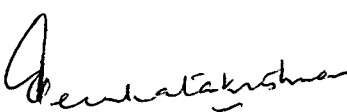
The application having been heard on 9.6.97, the Tribunal
on the same day delivered the following:

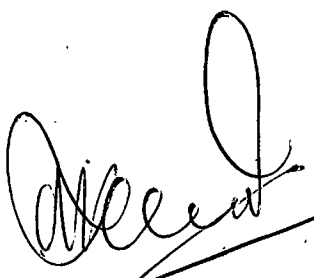
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for hearing, the learned
counsel for the applicants sought leave to withdraw the application.
Leave is granted. The application is dismissed as withdrawn. No
costs.

Dated the 9th June, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN